

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO.1986  
TO BE ANSWERED ON 06.12.2024**

**National Ayush Mission in Kerala**

1986. Shri Kodikunnil Suresh:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government is aware of the current status of the National Ayush Mission (NAM) in Kerala, including ongoing and completed projects for FY 2024-2025 and if so, the details thereof, district-wise;
- (b) the total amount of funds allocated under NAM for Kerala for the FY 2024-2025 alongwith the division between the Central and State shares;
- (c) the current utilization status of the allocated funds alongwith the physical achievements reported under NAM in Kerala during the FY 2024-2025;
- (d) the details of the total sanctioned HR strength and the current actual posted strength under various categories on a contractual basis under NAM in the said State; and
- (e) the steps taken by the Government to address any delays or gaps in project implementation and fund utilization under NAM in the said State?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) to (c) As reported by the State Government of Kerala, they have made expenditure of Rs 23633.98 Lakhs against total released grant-in-aid of Rs 24534.46 lakhs from the year of 2014-15 to 2023-24 for implementation of different approved activities of the submitted State Annual Action Plans (SAAPs) of the said period. Further, with regard to financial year 2024-25, SAAP has been approved for an amount of Rs 20793.207 Lakhs ( Central share-Rs. 12475.90 Lakhs & State share-Rs. 8317.30 Lakhs ) and grant-in-aid of Rs 6237.96 Lakhs has been released as first instalment of Central share. However, implementation of the scheme comes under the purview of State Government and at present physical & financial progress report for the year 2024-25 has not been received from State Government of Kerala.

d) As implementation of the NAM Scheme comes under the purview of respective State Government and accordingly data of total sanctioned HR strength and the current posted strength under various categories on a contractual basis under NAM in Kerala is being maintained by the State Government. However, as reported by the State Government most categories of the posts are filled and recruitment process for some of the categories is undergoing stages.

e). The Central Government is taking following steps to address the delays and gaps in project implementation and fund utilization under NAM:

- i. To seek activity-wise physical/financial progress on regular interval from the State Government.
- ii. Central teams are conducting the field visits from time to time to analyse the actual progress of implementation of different activities.
- iii. Regional Review Meetings under the Chairmanship of Secretary are being conducted for different States including Kerala from time to time and during the meeting detailed progress of activity-wise expenditure as well as submission of utilization certificates are being reviewed.
- iv. Ministry is also conducting one to one meeting with States for detailed discussion of activity-wise physical/financial progress on regular intervals.

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